

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

20. MA 2744/2019 IN C.P. (IB)/122(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 13.06.2024**

NAME OF THE PARTIES: - Manoj Kumar Mishra
V/s
Manish Shah
IA 1159/2024 State Bank of India
IN THE MATTER OF
Shanti Synthetics
V/s
IDT Clothing Pvt Ltd

Section: 60(5), 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

MA.No.2744/2019: - Adv. Aniket Sharma appeared for the Applicant through VC. Adv. Aniruth Purusothman i/b Adv. Annu Sharma appeared for the Respondents. Counsel for the Respondent seeks time to file reply. Let the reply be filed within a period of three weeks by serving an advance copy of the reply to the counsel for the other side. List this matter on **20.07.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)